

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table.

श्रीमती सुषमा स्वराज (मध्य प्रदेश): उपसभापति जी। ...*(व्यवधान)*...

श्री उपसभापति: आप पेपर्स ले कीजिए। ...*(व्यवधान)*... आप मेहरबानी से पेपर्स ले करने दीजिए। ...*(व्यवधान)*...

Notification of the Ministry of Urban Development

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Sir, I lay on the Table, under section 58 of the Delhi Development Act, 1957, a copy (in English and Hindi) of Notification of the Ministry of Urban Development (Delhi Division G.S.R. 161 dated the 12th July, 2007, publishing the Delhi Development Authority, Engineer Member Recruitment Rules, 2006, together with delay statement. [Placed in Library. See No. L.T. 6939/07]

Notification of the Ministry of Shipping, Road Transport and Highways

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I lay on the Table under section 36 of the Inland Waterways Authority of India Act, 1985, a copy (in English and Hindi) of the Ministry of Shipping, Road Transport and Highways (Department of Shipping) Notification No. 3 dated the 20th January, 2007, publishing the Inland Waterways Authority of India (Classification of Inland Waterways in India) Regulations, 2006. [Placed in Library. See No. L.T. 6917/07]

MOUs (2007-08) between Government of India and NEHHDC and NERAMAC

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Development of North Eastern Region) and the North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC), for the year 2007-08. [Placed in Library. See No. L.T. 7138/07]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Development of North Eastern Region) and the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), for the year 2007-08. [Placed in Library. See No. L.T. 7139/07]

Notification of the Ministry of Personnel, Public Grievances and Pensions

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table,